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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH

C.P.NO: 16/98

in

O.A. No:892/97

Date of decision:1-4-1998

Between:

D. Bhaskar

.. Petitioner

A N D

Mr. Y.C.S.Rao,  
Asstt.Director,  
Subsidiary Intelligence Bureau(SIB)  
MHA Govt. of India,  
5-9-13, Tara Mandal,  
Saifabad,  
Hyderabad - 500 004

.. Respondent

Counsel for the Petitioner: Mr. P. Radha Krishna

Counsel for the respondents:Mr. V. Rajeshwar Rao

Coram:

Hon'ble Shri H. Rajendra Prasad, Member(A)

Hon'ble Shri B.S. Jai Parameshwar, Member(J)

O R D E R

(Per Hon'ble Shri B.S. Jai Parameshwar, M(J)

Heard Mr. P. Radha Krishna for the  
Contempt Petitioner and Mr. V. Rajeshwar Rao  
for the respondents.

2. On 17-7-1997 this Tribunal while disposing  
of the OA gave certain directions to the respondents,  
viz. to consider the case of the applicant for  
appointment on compassionate ground.

*JE*

3. Respondents accordingly obtained necessary application ~~from the~~ <sup>from the applicant</sup> form and forwarded the same to I.B. Head Quarters, New Delhi. Vide letter dt. 26-11-97/3-12-97 (annexed in the CP) the respondents intimated to the lawyer of the petitioner that applicant's case for appointment on compassionate ground cannot be acceded to.

4. The respondents have complied with the directions given in the OA. Appointment on compassionate ground cannot be claimed as <sup>a</sup> matter of right.

5. We find no contempt committed by the respondents.

6. Hence CP is closed.

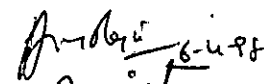
7. The applicant may, if he so advised, apply for a suitable post which may be considered by the respondents at suitable time as per rules in force, along with other candidates.

  
(B.S. JAI PARAMESHWAR)  
Member (J)

MD

1.4.98

  
(H. RAJENDRA PRASAD)  
Member (A)

  
Deputy Registrar